

engineering seva par gair zimmedari ka sarop” ;

(b) if so, the action so far taken by Government in regard to the irregularities committed in the work of a runway constructed at an airport for defence services ;

(c) whether Government propose to construct that runway .

(d) if so, by what time it will be done;

(e) whether Government have decided to get that runway constructed again by the same contractor who had constructed the runway during the period from July, 1982 to January, 1985 ; and

(f) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) Yes, Sir.

(b) to (f) The defects in the runway were detected within a year of its completion. The contractor was, therefore, directed in terms of the agreement to remove these defects. When he failed to complete this work, the same was entrusted to another contractor at the risk and cost of the original contractor in terms of the contractual agreement. Disciplinary proceedings have been initiated against the defaulting officers.

[Translation]

#### IPS Officers in Bihar

4542. SHRI KALI PRASAD PANDEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of IPS Officers presently posted in Bihar ;

(b) whether there are any cases in which inquiries on corruption charges are pending against IPS Officers ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The number of IPS officers in position in Bihar cadre as on 3-8-1988 was 171.

(b) and (c) The Government of Bihar have reported that inquiry of corruption against the following five IPS officers is presently (as on 10.8.88) pending in the CBI :

- (1) Shri Vinod Mani Diwakar is facing charges for purchase of materials when he was posted as Commandant, BMP-8 Begusarai.
- (2) Shri Rajendra Sharma is facing inquiry for his involvement for purchase of materials when he was posted as Commandant, BMP-16 Sawaia, Nausa Camp, Patana.
- (3) Shri V.K. Joshi, is facing inquiry for his involvement for purchase of materials when he was posted as Senior S.P., Ranchi.
- (4) Shri Bishan Singh Jayan is facing charges for purchase of materials when he was posted as S.P. Dumka ;
- (5) Shri Ajit Dutt is facing charges for purchase of materials when he was posted as S.P., Nalanda.

[English]

#### Administration of tribal area in Rajasthan

4543. SHRI SAMAR BRAHMA CHOUDHARY : Will the Minister of WELFARE be pleased to state :

(a) whether Union Government are aware that administration of tribal areas in Rajasthan has deteriorated ;

(b) if so, the reasons therefor ;

(c) whether any evaluation of the programmes under Tribal Sub-Plan areas has been done during the last one year ; and

(d) if so, the results thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) and (b) Report received from the Government of Rajasthan does not indicate deterioration in administration of tribal areas.

(c) and (d) The programmes relating to sheep breeding, poultry, sericulture, horticulture and drinking water wells were evaluated during the last one year. All these programmes export poultry have shown encouraging results in respect of generation of income to the tribal families as also for improving infrastructure facilities in tribal areas.

**Concern over Pakistan's help to terrorists**

4544. DR. G. VIJAYA RAMA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether during the recent visit to the United States, Prime Minister expressed serious concern to US authorities over continued Pakistani support to terrorists in Punjab ; and

(b) if so, the reaction of US Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) The U.S. Government has noted India's concern.

*[Translation]*

**Investment of capital by private Industrialists in Defence Research**

4545. SHRI SHANTI DHARIWAL : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to allow private sector to invest more capital in defence research ;

(b) whether any scheme has been developed in this regard ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

*[English]*

**Radical attacks on Indians living in New Jersey**

4546. SHRI NITYANANDA MISRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of racial attacks that took place on Indians living in New Jersey city in America during the last three years and the number of Indians killed or injured ;

(b) whether the affected persons will be compensated by US Government ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Though some cases of racial harassment against Indians living in Jersey City had come to light earlier also, the first racial attacks against them occurred in September 1987. Since then, five such attacks have been reported in which two victims have died.

(b) There is no such proposal.

(c) Does not arise.